

**RAJASTHAN HIGH COURT, JODHPUR**

**STANDING ORDER**

No. 10/S.O./2019


Date- 05.08.2019

It has been noticed that videography and photography of the court proceedings held on 05.08.2019 through video conferencing have been done which is not permissible. Any such future acts will be dealt with severely.

It is, therefore notified that no person should videograph or photograph court proceedings in future. Failure to comply with this shall result in strict legal action against all violators.

The court staff is enjoined to keep constant vigil and watch to prevent such incident in future. Any lapse on their part will attract disciplinary action.

By Order

  
Registrar General

No. Gen/XIX/Misc./1000/2019/1004

Date 05.08.2019

Copy also forwarded to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. The Registrar, (Admn./Vigilance/Examination/Rules/Classification/Judicial/CPC), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
03. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. All Sr. Deputy Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
07. The Joint Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur.
08. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
09. A.O.J., General Section, Rajasthan High Court, Jodhpur.
10. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
11. Registrar (H.Q. At New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.

